

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.O.A.845/1997

Date of order : 19.5.2004

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman
Hon'ble Mr. N.D. Dayal, Administrative Member

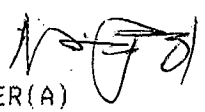
UTTAM CH. DEY
VS.
UNION OF INDIA & ORS.

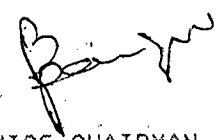
For the applicant : Mr. P.C. Das, counsel
For the respondents : Mr. K. Sarkar, counsel

O R D E R

Per Justice B. Panigrahi.V.C

Mr. Das, ld. counsel appearing on behalf of the applicant has submitted that he has been instructed not to proceed in this case. Accordingly the application is dismissed ~~as not pressed~~. No order as to costs.


MEMBER(A)


VICE-CHAIRMAN